

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2017

DATE OF HEARING 10.10.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1754662/42	Opp. No. AMD-762009	M/s. Lotus Cons Build Technocrate Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1904045/05	Opp. No. AMD-795259	M/s. Medihealth Lifesciennces (India) Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2093540/31	Opp. No. AMD-812130	M/s. S. S. Industries, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2013739/11	Opp. No. AMD-812065	M/s. Oswal Industries, Kekri / M/s. G. D. Bansal & Associates, Jaipur	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2013740/11	Opp. No. AMD-810774	M/s. Oswal Industries, Kekri / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2042774/05	Opp. No. AMD-788010	Mr. Sanjay Goyal S/o Shri Ramsharan Gupta, Ajmer / M/s. G. D. Bansal & Associates, Jaipur	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	2023642/05	Opp. No. AMD-784415	M/s. Medihealth Lifesciennces (India) Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

8.	1951497/05	Opp. No. AMD-780102	M/s. Edwina Pharmaceuticals, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9.	2107703/25	Opp. No. AMD-805687	M/s. Ajay Synthetics Pvt. Ltd., Bhilwara / M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
10.	2107702/24	Opp. No. AMD-805686	M/s. Ajay Synthetics Pvt. Ltd., Bhilwara / M/s. G. D. Bansal & Associates, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 12.10.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1967172/05	Opp. No. AMD-814469	M/s. Lotus Herbals Limited, New Delhi / M/s. Bansal & Company, Noida (Delhi)	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
2.	2582947/11	Opp. No. AMD-844952	M/s. Shah Light Industries, Mumbai / M/s. Varikasery & Varikasery, Mumbai	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
3.	2022895/01	Opp. No. AMD-813082	M/s. Multiplex Agricare Pvt. Ltd., Bangalore	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
4.	2126209/07	Opp. No. AMD-816520	M/s. Anil Trading Corporation, Mumbai	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)

5.	3075065/25	Opp. No. AMD-857238	M/s. Rameshwar Textile Mills Ltd., Surat	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1985834/11	Opp. No. AMD-845863	M/s. Antique Ceramic, Surendranagar	12:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	2040940/07	Opp. No. AMD-837797	M/s. Aarti Textile Industries, Ahmedabad	12:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8	2834479/05	Opp. No. AMD-862740	M/s. Wellness Remedies Private Ltd., Valsad	12:45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9	3107077/05	Opp. No. AMD-857571	Mr. Vikas Chunilal Tanna, Surat	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
10.	2272075/01	Opp. No. AMD-834283	M/s. Shalimar Seal & Tar Products Pvt. Ltd., Jaipur / M/s. Nagpal & Associates, New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 13.10.2017

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	948872/05	Opp. No. AMD-736909	M/s. Eden Health care (P) Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2619863/05	Opp. No. AMD-861834	M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

3.	1927215/16	Opp. No. AMD-824144	Mr. Tejram Dharam Pal Bhatinda / M/s. Madamser & Co., New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)
4.	1927214/32	Opp. No. AMD-824143	Mr. Tejram Dharam Pal Bhatinda / M/s. Madamser & Co., New Delhi	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)
5.	2563650/21	Opp. No. AMD-846768	M/s. Askash Industries, Rajkot / Mr. Jignesh K. Majithiya, Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2555774/30	Opp. No. AMD-847069	M/s. Sagar Provision Store, Bhavnagar / Mr. Jignesh K. Majithiya	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 17.10.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3154527/25	Opp. No. AMD-873334	M/s. Aditya Birla Retail Limited, Mumbai / M/s. Tas & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
2.	1973263/07	Opp. No. AMD-805639	M/s. Triveni Engineering and Industries Ltd., Noida / M/s. Worldwide Registration Bureau, New Delhi	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
3.	2056844/43	Opp. No. AMD-854530	M/s. Ritz Inn Pvt. Ltd., Ahmedabad / M/s. M. P. Mirchandani & Co., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

4.	1082832/29	Opp. No. AMD-721806	M/s. Amichand Salecha & Co., Jodhpur / Mr. Sharad Agrawal Advocate, Jodhpur	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	1803346/05	Opp. No. AMD-767067	M/s. Indoco Remedies Ltd., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
6.	1914795/05	Opp. No. AMD-781275	M/s. Torrent Pharmaceuticals Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	1385466/05	Opp. No. AMD-246712	M/s. Alg India Law Offices, New Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
8.	1787995/30	Opp. No. AMD-780604	M/s. Jivaraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
9.	2196156/05	Opp. No. AMD-813080	M/s. Duolabs Pharmaceuticals Private Limited, Kozhikode / M/s. Lawyers' Arcade, Kannur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
10.	2098187/05	Opp. No. AMD-801339	M/s. Eris Life Science Pvt. Ltd., Ahmedabad / M/s. J. T. Jhala & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 31.10.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2095366/09	Opp. No. AMD-816435	M/s. Kanak Enterprises, Delhi / M/s. Delhi Registration Service, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)

2.	1970676/35	Opp. No. AMD-819824	M/s. New Ratan Electricals, Karnataka / M/s. Lalji Advocates, Delhi	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
3.	3002180/30	Opp. No. AMD-872580	Mr. Ashoka Food Industries, Rajsamand / Mr. Rohit Jain, Advocate, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
4.	2046831/41	Opp. No. AMD-788651	Shri Madhusudan Solnki, Bharatkumar / Mr. Gaurav Soni, Advocate, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2989319/31	Opp. No. AMD-864577	M/s. Nandi Seeds Pvt. Ltd., Mumbai / M/s. W. S. Kane & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
6.	2020097/07	Opp. No. AMD-814998	M/s. Magnet Embroidery Machine, Surat / M/s. Copy Hart, Surat	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	2388200/07	Opp. No. AMD-876531	M/s. Selvam & Selvam Advocates, Chennai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
8.	1999515/30	Opp. No. AMD-834638	M/s. Harihar Food Private Limited, Ahmedabad / M/s. Tradesafe, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
9.	1392181/05	Opp. No. AMD-247879	M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of opposition)
10.	2113080/30	Opp. No. AMD-804492	M/s. Bhagya Laxmi Tea Center, Bhilwara / M/s. Sharma & Company, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
